IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

OA 646 of 1996

Present: Hon'b le Mr. Mukesh Kumar Gupta, Judicial Member
Hon'b le Mr. M.K. Mishra, Administrative Member

Manas Dutta

-vs-

Atomic Energy

For the Applicant : In person

For the Respondents: Mr. M.S. Banerjee, Counsel

Date of Order: 13-12-2004

ORDER

MR. MUKESH KR. GUPTA, JM

The applicant appears in person and states that he was given promotion to the post of Scientific Officer (SC) w.e.f.

1-2-1998 instead of 1-11-1989 by the Variable Energy Cyclotron

Centre as would be evident from page 8 of the reply. It is contended that the applicant was further promoted in 2002. But he states that he is entitled to promotion to the said post w.e.f.

1-11-1995. If the applicant is aggrieved by the dates, he is at liberty to submit representation to the respondents who may consider the same in accordance with law and rules. Accordingly, the O.A. is disposed of. No costs.

Member (A)

Member(J)